NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) No. 63/Chd/Pb/2017 alongwith Caveat No.4/2017

In the matter of:

Varda Spinning & Weaving ...Petitioner-Financial Creditor Mills Pvt. Ltd.

Vs.

Jindal Cotex Ltd.Respondent-Corporate Debtor.

Present: Mr. Rakesh Bhatia, Advocate for the petitioner.

Mr. Nesar Ahmad, Practising Company Secretary with Mr. Rajesh Goyal, Chief Accounts Officer and Mr. Anil Malhan, Company Secretary for the corporate

debtor.

Learned counsel for the petitioner has already filed rejoinder.

The Authorised Representative of the Corporate Debtor has handed over master data of the respondent-company retrieved on 03.10.2017. This be taken on record. List the matter on 11.10.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

October 09, 2017